## Annexure-7

Name of the corporate debtor: VGS Realty Construction Private Limited; Date of commencement of CIRP: 14-08-2024; List of creditors as on: 15-04-2025

## List of operational creditors (Government Dues)

Amount (In Rs.)

	Sl. No.	Details of Claimant		Details of Claim received		Details of claim admitted					Amount of any mutual	Amount of	Amount of	Remarks ,
S				Date of receipt	Amount claimed	Amount of claim of claim	1	% of Voting	contingent     claim	dues that may be set-	claim under verification	claim not admitted	if any	
		Department	Government				of claim	related	share in Coc,	Claim	, ,	Vermication	aummeu	
		<u> </u>						party?	if applicable		off			
		Employees												
		Provident Fund					14B and							
	1	Organisation		30.10.2024	1,480,287	1,480,287	7Q	No	-	-	-	-	-	
		TOTAL			1,480,287	1,480,287								